

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3298
TO BE ANSWERED ON 29/03/2023

FUNDS RELEASED AND WAGE DUES UNDER MGNREGS

3298 SHRI M. SHANMUGAM:
SHRI VAIKO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- a) the number of employment days/person days generated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the past three years, State-wise;
- (b) whether there has been demand for more days from the beneficiaries;
- (c) the amount budgeted and spent in the last three financial years, State-wise and year-wise;
- (d) whether there is less allocation of funds in the financial year 2023-24, if so, whether it will affect the MGNREGS;
- (e) whether there is complaint of delay in payment of wages to the beneficiaries; and
- (f) if so, action taken to resolve the issue and expedite the payment, along with details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the last three financial years 2019-20, 2020-21 and 2021-22 is given at **Annexure-I**.
- (b) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.
- (c) State/UT wise release of funds under Mahatma Gandhi NREGS during last three financial years 2019-20, 2020-21 and 2021-22 is given at **Annexure-II**.

State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS in the last three financial years 2019-20, 2020-21 and 2021-22 are given at **Annexure-III**.

(d) There is a budget allocation of Rs. 60,000 crores at Budget Estimate stage for Mahatma Gandhi NREGS for financial year 2023-24.

Mahatma Gandhi NREGS is a demand-driven wage employment scheme. Funds release to States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

The Ministry seeks additional funds under Mahatma Gandhi NREGS from the Ministry of Finance as and when required for meeting the demand for work on the ground.

(e)&(f) The Ministry receives complaints under Mahatma Gandhi NREGS through Centralized Public Grievance Redress and Monitoring System (CPGRAMS). Since the responsibility of implementation of Mahatma Gandhi National Rural Employment Guarantee Act is vested with the State/UT Governments, all complaints received in the Ministry through CPGRAMS are forwarded to the concerned State/UT Governments for taking appropriate action including investigation, as per law.

The Ministry has taken various steps to ensure timely payment of wages to workers under the Mahatma Gandhi NREGS. These include:

- (vi) Upscaling of National Electronic Fund Management System (Ne-FMS) in 27 States and 3 Union Territories.
- (ii) Intensive consultation with State Governments and other stakeholders to strategize timely payment of wages, verification of pending compensation claims etc.
- (iii) Formulation of Standard Operating Procedure for monitoring of timely payment and payment of compensation.
- (iv) Review meetings through video conferences with States/ UTs for reviewing the status of timely payment and payment of delay compensation.
- (v) States/UT's have been requested to ensure timely regeneration of rejected transaction and every fund release is tagged with priority release of rejected transaction.
- (vi) States have been requested to ensure correction of invalid accounts as per information provided by PFMS.

Annexure-I referred in reply to part (a) Rajya Sabha Unstarred Question No. 3298 dated 29.03.2023.

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS from financial year 2019-20 to 2021-22.				
Sl. No.	State/UT	Persondays generated (in lakh)		
		2019-20	2020-21	2021-22
1	Andhra Pradesh	2002.25	2593.24	2417.27
2	Arunachal Pradesh	85.99	128.14	158.71
3	Assam	623.06	911.53	915.96
4	Bihar	1413.64	2276.27	1808.42
5	Chhattisgarh	1361.75	1840.90	1692.30
6	Goa	0.34	1.10	0.95
7	Gujarat	353.70	482.29	568.02
8	Haryana	91.19	179.62	146.39
9	Himachal Pradesh	259.19	336.19	370.94
10	Jammu And Kashmir	313.41	407.01	406.26
11	Jharkhand	641.95	1176.08	1132.29
12	Karnataka	1118.63	1480.32	1632.39
13	Kerala	802.30	1023.00	1059.66
14	Ladakh	19.03	21.30	19.27
15	Madhya Pradesh	1930.17	3420.21	2999.25
16	Maharashtra	629.60	679.36	825.33
17	Manipur	234.07	330.52	304.90
18	Meghalaya	370.22	383.70	393.63
19	Mizoram	192.10	198.66	200.77
20	Nagaland	138.48	180.12	192.58
21	Odisha	1113.89	2080.75	1977.65
22	Punjab	235.25	376.75	331.48
23	Rajasthan	3286.55	4605.35	4242.96
24	Sikkim	29.47	37.34	34.34
25	Tamil Nadu	2485.10	3339.46	3457.26
26	Telangana	1071.14	1579.53	1457.93
27	Tripura	344.02	437.22	426.18
28	Uttar Pradesh	2443.55	3945.41	3256.57
29	Uttarakhand	206.12	303.61	243.18
30	West Bengal	2723.05	4140.17	3642.27
31	Andaman And Nicobar	2.21	2.61	1.14
33	Lakshadweep	0.04	0.02	0.01
34	Puducherry	7.65	10.57	6.15
32	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00
	Total	26,529.13	38,908.33	36,322.35

(As per NREGASoft)

Annexure-II referred in reply to part (c) Rajya Sabha Unstarred Question No. 3298 dated 29.03.2023.

State/UT wise release of funds under Mahatma Gandhi NREGS during last three financial years 2019-20, 2020-21 and 2021-22				
(Rs. in crore)				
S. No.	States/UT	2019-20	2020-21	2021-22
1	Andaman And Nicobar	5.84	4.86	7.68
2	Andhra Pradesh	7311.48	10365.48	7225.62
3	Arunachal Pradesh	107.57	348.95	458.34
4	Assam	1476.24	2514.55	2276.64
5	Bihar	3283.88	6647.01	5460.43
6	Chhattisgarh	2792.41	4144.19	4051.22
7	Goa	2.17	0.91	0.24
8	Gujarat	775.84	1513.75	1592.80
9	Haryana	345.27	776.67	660.04
10	Himachal Pradesh	615.37	963.69	989.11
11	Jammu And Kashmir	825.62	1166.63	962.50
12	Jharkhand	1311.15	3489.84	3078.42
13	Karnataka	5546.20	5605.01	5910.89
14	Kerala	3541.12	4300.32	3478.12
15	Ladakh	0.00	22.49	59.04
16	Lakshadweep	0.24	0.00	0.00
17	Madhya Pradesh	4825.63	9225.40	8576.30
18	Maharashtra	1723.25	1638.78	2093.72
19	Manipur	610.75	737.57	333.09
20	Meghalaya	1026.64	1286.41	1122.76
21	Mizoram	526.74	576.81	611.27
22	Nagaland	298.54	483.82	587.35
23	Odisha	2488.22	5409.50	5737.89
24	Puducherry	17.04	27.13	13.41
25	Punjab	776.89	1287.86	1172.41
26	Rajasthan	6891.74	9129.03	9928.90
27	Sikkim	83.66	101.46	111.96
28	Tamil Nadu	5447.80	8549.89	8962.76
29	Telangana	2246.78	4163.57	4119.73
30	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00
31	Tripura	740.05	1199.93	996.19
32	Uttar Pradesh	6240.17	12257.35	8493.38
33	Uttarakhand	470.61	908.89	605.70
34	West Bengal	8458.21	10993.56	7591.48

Annexure-III referred in reply to part (c) Rajya Sabha Unstarred Question No. 3298 dated 29.03.2023.

State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS during last three financial years 2019-20, 2020-21 and 2021-22 .				
S. No.	States	Expenditure (including state share) (Rs. in crore)		
		2019-20	2020-21	2021-22
1	Andhra Pradesh	5532.51	10900.61	7867.21
2	Arunachal Pradesh	158.71	485.38	478.38
3	Assam	1476.30	2348.18	2378.49
4	Bihar	3371.17	6425.62	6502.47
5	Chhattisgarh	3009.92	4113.09	3980.91
6	Goa	1.34	3.26	3.77
7	Gujarat	965.23	1334.86	1735.72
8	Haryana	387.17	802.63	707.99
9	Himachal Pradesh	708.98	988.96	1090.51
10	Jammu and Kashmir	998.28	1529.47	1138.04
11	Jharkhand	1699.98	3135.64	3335.80
12	Karnataka	4748.17	5599.96	6194.04
13	Kerala	2702.55	3862.84	4020.43
14	Ladakh	67.62	50.33	58.12
15	Madhya Pradesh	4949.34	9142.28	8043.29
16	Maharashtra	1821.32	1968.09	2410.55
17	Manipur	455.48	1052.69	924.00
18	Meghalaya	1098.39	1367.13	1127.24
19	Mizoram	515.25	549.22	529.91
20	Nagaland	393.68	442.79	539.08
21	Odisha	2836.94	5828.07	5988.19
22	Punjab	767.36	1240.83	1279.18
23	Rajasthan	6701.74	9393.27	10462.60
24	Sikkim	91.07	107.06	117.79
25	Tamil Nadu	5621.34	8423.40	9794.98
26	Telangana	2193.32	4642.84	4076.68
27	Tripura	857.47	1062.27	1081.23
28	Uttar Pradesh	6053.14	12863.89	8767.42
29	Uttarakhand	556.06	853.82	628.19
30	West Bengal	7480.91	10245.32	10895.20
31	Andaman and Nicobar	4.59	6.68	6.21
32	Lakshadweep	0.11	0.06	0.04
33	Puducherry	17.11	25.32	14.70
34	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00
	Total	68,242.54	1,10,795.84	1,06,178.33

(As per NREGASoft)